## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT KARKARDOOMA COURTS, DELHI

## ORDER

he following posting/transfer is hereby made in official exigency, with immediate effect.

1		Name of the	From	То
12.	1.	Sh. Raju Pal	Sonam Singh-II, JMFC, Mahila	Ahlmad in the Court of Ms. Colette Rashmi Kujur, ASJ, East District
	2.	Sh. Jitender Pal Singh	Ahlmad in the Court of Ms. Colette Rashmi Kujur, ASJ, East	Ahlmad in the Court of Ms. Sonam Singh-II, JMFC, Mahila Court-01, East District
	3.	Ms. Smriti Aggarwal	Sh. Anurag Thakur, ASJ, East	
	4.	Sh. Ankit Dubey	Jr. Judicial Assistant in E-Sewa Kendra, East District	Assistant Ahlmad in the Court of Sh. Anurag Thakur, ASJ, East District

(Sanjeev Jain)

Principal District & Sessions Judge: East District

Karkardooma Courts, Delhi,

Dated:

No. 3198-3218/Admn.(East)/KKD/Delhi

Copy forwarded for information and necessary action to:-

The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.

The Officers concerned, East District, Karkardooma Courts, Delhi.

The DDO, East District, Karkardooma Courts, Delhi.

4. The Administrative Officer (Judl.)/Incharge, Admn. II, Tis Hazari Courts, Delhi.

5. P.S. to undersigned.

- 6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
- 7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
- 8. The Officials concerned.
- 9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
  10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.

11. The concerned file.

Principal District & Sessions Judge: East District Karkardooma Courts, Delhi.